

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5203
ANSWERED ON:14.08.2014
IRREGULARITIES UNDER MGNREGS
Hansdak Shri Vijay Kumar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether CBI and other agencies are investigating the cases of alleged corruption and misappropriation of funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in various States/UTs;
- (b) if so, the details thereof including the findings and the present status thereof, State-wise;
- (c) whether audit including social audits to be conducted for implementation of the scheme, at all levels under the relevant rules notified for the purpose; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) & (b) Based on the Order of the Hon'ble High Court of Allahabad in WP 12802 (M/B)/2011, CBI has started investigation of certain complaints in the State of Uttar Pradesh.

Prior to this, based on the orders of the Hon'ble Supreme Court, CBI had investigated complaints regarding implementation of MGNREGS in Odisha and submitted its report to the Hon'ble Supreme Court.

(c) & (d) Conducting half-yearly social audit is a statutory requirement under the Act. To ensure that the Social Audit is conducted in an effective manner, the Ministry has notified the Mahatma Gandhi National Rural Employment Guarantee (Audit of Schemes) Rules, 2011 in June, 2011. Further, to strengthen the social audit, the Ministry has sanctioned central assistance in June, 2014 under which resource persons at the State and District levels are to be appointed and trained so that the social audits meet the quality standards.